CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. L-1/270/2023/CERC

Dated: 19th December, 2023

PUBLIC NOTICE

Subject: Extension of date for seeking comments/suggestion on Draft Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant

of Transmission Licence and other related matters) Regulations, 2023.

The comments/suggestions/objections were solicited from the stakeholders on

Draft Central Electricity Regulatory Commission (Procedure, Terms and Conditions for

grant of Transmission Licence and other related matters) Regulations, 2023 by 18th

December 2023 vide notice dated 28th November 2023.

2. At the request of the stakeholders, the last date for submission of

comments/suggestions/ objections has been extended till 26th December 2023. The

comments/ suggestions/ objections may be sent to the undersigned on or before 26th

December 2023 at the email addresses secy@cercind.gov.in and

shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections

shall also be uploaded through the SAUDAMINI Portal by clicking the e-Regulation link

on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-

Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the

Commission's office may not be considered while finalizing these regulations.

Sd/

(Harpreet Singh Pruthi)

Secretary